

Item  
No.147  
04.09.2023  
Subha/gsd

C.R.R.2653 of 2023  
With  
CRAN 1 of 2023

Abhishek Banerjee  
Versus  
The Directorate of Enforcement(ED)

Mr. Kishore Datta, Sr. Adv  
Mr. Sanjay Basu  
Mr. Soumen Mohanty  
Mr. Ayan Poddar  
Mr. Piyush Kr. Ray  
Mr. Agnish Basu  
Ms. Riddhi Jain.

...for the petitioner.

Mr. S.V. Raju, Ld. A.S.G  
Mr. Phiroze Edulji  
Mr. Samrat Goswami  
Mr. Zoheb Hossain  
Ms. Anamika Pandey  
Ms. Amrita Pandey  
Mr. Ghanashyam Pandey.

...for the E.D.

Mr. Bikash Ranjan Bhattacharyya, Sr. Adv  
Mr. Firdous Samim  
Ms. Gopa Biswas  
Ms. Payel Shome  
Ms. Sampriti Saha.

...for the affected party(Soumen Nandy).

Mr. Saswata Gopal Mukherjee, Ld.P.P.  
Mr. Rudradipta Nandy.

...for the State.

Officers of the CFSL are present in court. In a closed envelope they have submitted their comments. Let the same be kept along with the record.

The Investigating Officer of the Enforcement Directorate,

namely, Mithilesh Kumar Mishra, Assistant Director and one of the Inspectors, namely, Mr. Amitava Sinha Ray, Inspector, Cyber Police Station, Kolkata would attend the Office of the CFSL, Kolkata tomorrow after coordinating a time with the CFSL Officers.

In the mode and manner as prescribed under the regular guidelines of CFSL, Kolkata, the print out would be taken out. If there is any dispute amongst the officers, the Officer of the CFSL Authorities will give his comments regarding the inconveniences for complying with the technicalities proposed by any of the Investigating Officer (Enforcement Directorate and that of the Kolkata Police). The print out should be produced before this court on 6<sup>th</sup> September, 2023 at 4.30 pm by the CFSL in a sealed cover.

Mr. S. V. Raju, learned ASG submits that the Enforcement Directorate would on a covering letter certify that these 16 downloaded files which have been downloaded and print out of which are being handed over to this court by the CFSL Authorities would not be used in any evidence in any criminal proceedings by the Enforcement Directorate or any other Agency.

Let the revisional application appear on 6<sup>th</sup> September, 2023 at 4.30 pm under the heading "To Be Mentioned".

All parties shall act on the server copy of this order duly downloaded from the official website of this Court.

**(Tirthankar Ghosh, J.)**